

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.4249
TO BE ANSWERED ON THE 11TH AUGUST, 2017
ANTI-PIRACY ESCORT BY NAVY

4249. SHRI BAIJAYANT JAY PANDA:

Will the Minister of DEFENCE जिक्र कए ह
be pleased to state:

- (a) whether the portal of 'Online Registration' for an anti-piracy escort by Indian Navy to ships transiting Internationally Recommended Transit Corridor (IRTC) has been functional and if so, the details thereof;
- (b) whether the service of anti-piracy escort is available to ships registered both in India and abroad and if so, the details thereof;
- (c) whether the Government charges any fee from shipping companies for anti-piracy escort service;
- (d) if so, the details thereof on the actual revenues collected by the concerned Ministry *in lieu* of this service; and
- (e) whether there are any figures on the number of merchant ships escorted by Indian Navy till date ever since this portal became operational and if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षक राक्षय मंत्री

(डा. सुभाष भामरे)

(a) to (e): Yes, Madam. The portal of 'Online Registration' for an anti-piracy escort is functional since September 2011. The service for anti-piracy escort is available both to ships registered in India and abroad, however, priority is given to Indian Flag vessels. Schedule of convoy can be seen online after logging in with user ID and password. Shipping companies (Indian and Foreign) can make application in the prescribed format when requesting for Indian Naval escort for their vessels transiting the IRTC. There are 12 ships per convoy. Government does not charge any fee for the escorting service. Indian Navy has escorted 3767 merchant vessels, including 395 Indian ships, since commencement of anti-piracy patrol in 2008 till 02.08.2017.
